to RSS volunteers in Maharashtra after the Progressive Democratic Front coalition came into office." She is further reported to have said that "the Jan Sangh constituent of the Janata Party had been misusing its official position to further the aims of the RSS."

This is a matter of serious concern, and has, in the prevalent situation, further increased the anxiety and apprehensions of especially the Muslim minority. I urge upon the Government to make a thorough probe into the matter and ensure cancellation of such fire-arm licences. The matter brooks no delay.

(vii) EXTENSION OF COOPERATION TO THE PEOPLE OF TIBET IN THEIR STRUGGLE FOR FREEDOM.

श्रीमती पार्वती देवी (लद्दाख) : सभापति महोदय, मैं लोक सभा में कार्य संचालन तथा प्रक्रिया सम्बन्धी नियमों के नियम 377 के अन्तर्गत निम्नलिखित विषय की ओर लोक सभा और सरकार का ध्यान आकृष्ट करना चाहती हूं :-

ब्रिटेन और चीन की विस्तारवादी नीति का शिकार हो कर सन् 1959 में तिब्बत की स्वतंत्रता समाप्त हो गई। दलाई लामा के नेतृत्व में तिब्बतवासियों ने जो संघर्ष आरम्भ किया था उसे चीन ने क्रूरतापूर्वक कुचल दिया। हजारों तिब्बतवासी मौत के घाट उतार दिये गये और पवित्र देव स्थान एवं गोम्फा रक्त रंजित हो गये। तिब्बत की सभ्यता, संस्कृति, रहन-सहन, धर्म, रीति रिवाज अब केवल इतिहास की वस्तु बन कर रह गये हैं।

आज विश्व की राजनीति में महान परिवर्तन आ गया है। देशों के परस्पर सम्बन्ध बदल गये हैं। पहले चीन और अमेरिका परस्पर विरोधी थे, अब दोनों नजदीक आ रहे हैं। पहले अमेरिका की नीति थी कि तिब्बत स्वतंत्र बना रहे किन्तु अब अमेरिका इस विषय पर मौन है। म 1962 में भारत और इस वर्ष वीएतनाम चीनी आक्रमण से अब इस विषय में किसी के मानचित्र आज भी तिब्बत, नेपाल और भारत के कुछ भागों को चीनी साम्राज्य का अंग बताते हैं। चीन ने आज तक इस मानचित्रों में संशोधन नहीं किया है। इस विषय में दिये गये चीन के वायदे असत्य सिद्ध हुए हैं। कैलाश और मानसरोवर भारत भूमि के अंग रहे हैं किन्तु अब चीन का उन पर अधिकार है।

हमारे विदेश मंत्री राष्ट्रीयता, देशभक्ति, भारतीय धर्म और संस्कृति, भारत की प्रतिष्ठा स्वाभिमान और गौरव के समर्थक हैं। उन्होंने सदा तिब्बत की स्वाधीनता का समर्थन किया है। कैलाश और मानसरोवर उन्हें हृदय से भी अधिक प्रिय हैं। देश को पूरा विश्वास है कि वह तिब्बत की स्वतंत्रता के लिए पूरा प्रयत्न करेंगे।

आज तिब्बत में मुक्ति के लिये लोग अधीर और अशांत हो रहे हैं। भारत सरकार का कर्तव्य है कि वह तिब्बत की जनता को स्वाधीनता आंदोलन में पूर्ण योगदान दे। बौद्धों का प्रिय हृदय स्थल अब अधिक दिनों तक पराधीन नहीं रहना चाहिये।

सांस्कृतिक परम्परा और इतिहास की दृष्टि से तिब्बत और भारत में गहन एवं निकट सम्बन्ध रहा है। अतः तिब्बत की स्वतंत्रता का प्रश्न प्रत्येक भारतीय का प्रश्न है। सरकार को इस विषय में ठोस रूप मे योगदान देना चाहिये।

MR. CHAIRMAN: I want guidance from the House. Actually, the time now is 15.10 hrs. We will start our Private Members' Bill business at 3.30 p.m. But there are a lot of 377 notices and Mr. Roy is one of them.

(Interruptions)

SHRI HARI VISHNU KAMATH (Hoshangabad): It is not obligatory. Rule 26 is there. The last 2½ hours, we shall devote to the Private Members' business, and today the House has agreed to sit till 6.45 p.m.

MR. CHAIRMAN: You will get 2½ hours later.

SHRI HARI VISHNU KAMATH: 2½ hours should be given. That is all.

MR. CHAIRMAN: You can have that. There are two motions also.

SHRI HARI VISHNU KAMATH: After these motions, you give 2½ hours.

(*Interruptions*)

MR. CHAIRMAN: I, according to the sense of the House, take the Government's motions first. But before that, I would like to say something. Mr. Roy wanted to say something earlier, because he has to go and attend some meeting. Though his name comes after two names, with your permission, I will just ask him to finish it. Mr. Roy, you finish it.

(*Interruptions*)

MR. CHAIRMAN: All will be completed. Everybody will be getting a chance. That is why I got the sense of the House.

(viii) ACUTE SHORTAGE OF POSTAL ARTICLES IN DHANBAD, BIHAR.

SHRI A. K. ROY (Dhanbad): Mr. Chaiman, with your permission, I would like to make the following statement under rule 377.

There is an acute and chronic shortage and even non-availability of essential items like Post cards, Inland letters and stamps in addition to envelopes in the industrial complex of Dhanbad District of Bihar where people from all parts of the country come and work requiring these items for communication in their families daily and as a part of their life. These shortages do not come as occasional, but have become a permanent feature of the working of the Post Officers at Dhanbad. The Minister of Communications must look into the matter and do the needful to remove these difficulties in the area.

151.11 hrs.

RE. BUSINESS OF THE HOUSE

MR. CHAIRMAN: Now we will take up Mr. Mandal's item first.

SHRI HARI VISHNU KAMATH: I am on a point of order here. I am aware we are racing against time.

(*Interruptions*)

MR. CHAIRMAN: We cannot every time change the decision.

SHRI HARI VISHNU KAMATH: 3.30 is not sacrosanct. We are racing against time. I dare say you will agree, and the House will also agree, that at all times, under all circumstances, we must conduct our House business in accordance with the Rules of Procedure and the Constitution. That should not be ignored. I would draw your attention to Rules 74, 75, 76, 300, 302 and 304. The constitution of Joint Committees and Select Committees and their functioning is governed by these rules.

MR. CHAIRMAN: How are we breaching them?

SHRI HARI VISHNU KAMATH: Here this motion was carried first by the House, by the Lok Sabha on the 14th August, 1978 and was concurred in the Rajya Sabha on the 17th August, and the Joint Committee, in pursuance of adoption of that motion by this House and by the other House also, started functioning, working. The genesis of this motion is some what obscure.

MR. CHAIRMAN: You are on item No. 27.

SHRI HARI VISHNU KAMATH: 27, Mr. Mandal's item, motion regarding the Joint Committee. Now the genesis of this motion is, to my mind, rather obscure. The only light that came was from a motion for extension of time which made by the Chairman of the Joint Committee a couple of days ago in this House. The House, in its wisdom, rightly de-